

ITEM NO.9

COURT NO.9

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 34654/2015

RAM PYARE SINGH

Petitioner(s)

VERSUS

MINA DEVI . & ORS.

Respondent(s)

(Office report for directions to be listed before the Hon'ble Judge in Chamber.)

Date : 01-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AMITAVA ROY
[IN CHAMBER]

For Petitioner(s)

Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s)

Mr. Chandra Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioner.

Let this matter be listed before the Court.

(VISHAL ANAND)
COURT MASTER (SH)

(MALA KUMARI SHARMA)
BRANCH OFFICER